POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, FOR THE ATTENTION OF THE SHAREHOLDERS OF

RESPONSE INFORMATICS LIMITED

Corporate Identification Number (CIN): L72200TG1996PLC025871

Regd. Off.: 3-10-20/7A, Gokhalenagar, Ramanthapur, Hyderabad-500013 | Tel.: +91-40-27035279

Corp. Off.: Suite No. 405, 4th Floor, Riviera Apartments, Behind Model House,
Dwarakapuri Colony, Panjagutta, Hyderabad-500082 | Tel.: +91-40-48522701

E-mail: response@responseinformaticsltd.com | Website: www.responseinformaticsltd.com

OPEN OFFER ('OFFER') FOR ACQUISITION OF UP TO 15,53,900 FULLY PAID UP EQUITY SHARES OF FACE VALUE OF ₹10 EACH ('EQUITY SHARES'), REPRESENTING 26% OF THE VOTING SHARE CAPITAL, FROM THE PUBLIC SHAREHOLDERS OF RESPONSE INFORMATICS LIMITED ('TARGET COMPANY') BY SUBRAMANIYAM SEETHA RAMAN ('ACQUIRER') ALONG WITH MR. SEETHARAMAN SUBRAMANIAN MANCHAPARA ('PAC 1'), MRS. BHUVANESWARI SEETHARAMAN ('PAC 2'), MR. SURESH BHUMKAR ('PAC 3') AND MRS. SARITA BHUMKAR ('PAC 4') [PAC 1, PAC 2, PAC 3 AND PAC 4 ARE COLLECTIVELY REFERRED TO AS 'PACS'] IN THEIR CAPACITY AS PERSONS ACTING IN CONCERT WITH THE ACQUIRER.

This Post Offer Advertisement is being issued by **Ashika Capital Limited** ('Manager to the Offer'), for and on behalf of the **Acquirer** and **PACs**, in connection with the Offer made by the Acquirer along with PACs, pursuant to and in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto **['SEBI (SAST) Regulations, 2011'].**

The Detailed Public Statement ('DPS') with respect to the Offer was published on July 06, 2018 in **Financial Express** -English National Daily (All Editions), **Jansatta** -Hindi National Daily (All Editions), **Nava Telangana** -Telugu Regional Daily (Hyderabad Edition) and **Mumbai Lakshdeep** - Marathi Regional Daily (Mumbai Edition).

Capitalized terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement, DPS, Letter of Offer and Offer Opening Public Announcement.

| 1. | Name of the Target Company | Response Informatics Limited | | |
|----------------------------------|--|--|--|--|
| 2. Name of the Acquirer and PACs | | Subramaniyam Seetha Raman ('Acquirer'), Seetharaman Subramanian Manchapara ('PAC 1'), Bhuvaneswari Seetharaman ('PAC 2'), Suresh Bhumkar ('PAC 3') and Sarita Bhumkar ('PAC 4'); | | |
| 3. | Name of Manager to the Offer | Ashika Capital Limited | | |
| 4. | Name of Registrar to the Offer | Aarthi Consultants Private Limited | | |
| 5. | Offer Details | | | |
| | a. Date of Opening of the Offer | October 22, 2018 (Monday) | | |
| | b. Date of Closing of the Offer | November 02, 2018 (Friday) | | |
| 6. | Date of Payment of Consideration | November 15, 2018 (Thursday) | | |
| 7 | Details of the acquisition (based on Voting Equity Share Capital): | | | |

| Sr. No. | Particulars | Proposed in the Letter of Offer | | Actuals | |
|------------|---|------------------------------------|---------------------|-----------------------|-----------------------|
| i. | Offer Price | | ₹ 7.15 | ₹ 7.15 | |
| ii. | Aggregate Number of Shares Tendered | 15,53,900 | | 4,590 | |
| iii. | Aggregate Number of shares Accepted | 15,53,900 | | 4,590 | |
| iv. | Size of the Offer (Number of Shares multiplied by Offer Price per Equity Share) | ₹ 1,11,10,385 | | ₹ 32,818.50 | |
| | | Number | (%) | Number | (%) |
| V. | Shareholding of the Acquirer and PACs before Public Announcement | 12,25,169 | 20.50 | 12,25,169 | 20.50 |
| vi. | Shares acquired by way of Agreement | 29,92,712 | 50.08 | 29,92,712 | 50.08 |
| vii. | Shares acquired by way of Open Offer | 15,53,900 | 26.00 | 4,590 | 0.07 |
| viii. | Shares acquired after Detailed Public Statement | Nil | Not Applicable | Nil | Not Applicable |
| ix. | Post Offer Shareholding of Acquirer and PACs (v+vi+vii+viii) | 57,71,781 | 96.58 | 42,22,471 | 70.65 |
| | | Pre Offer | Post Offer | Pre Offer | Post Offer |
| X. | Pre & Post Offer Shareholding of Public | 17,58,519 (29.42%) | 2,04,619 (3.42%) | 17,58,519 (29.42%) | 17,53,929 (29.35%) |

The Acquirer and the PACs, severally and jointly, accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011. The Acquirer and PACs would be severally and jointly responsible for ensuring the compliance with in terms of the SEBI (SAST) Regulations, 2011.

A copy of this Post Offer Advertisement will be available on the websites of SEBI (http://www.sebi.gov.in), BSE Limited (www.bseindia.com) and at the Registered Office of the Target Company.

Issued by Manager to the Offer:



ASHIKA CAPITAL LIMITED

(CIN: U30009WB2000PLC091674) **SEBI Registration No.**: INM000010536

1008, 10th Floor, Raheja Centre, 214, Nariman Point, Mumbai - 400021.

Tel: +91-22-66111700 | Fax: +91-22-66111710

E-mail: mbd@ashikagroup.com

Contact Person: Mr. Narendra Kumar Gamini / Ms. Devika Kakar

For and on behalf of

| Acquirer | PAC 1 | PAC 2 | PAC 3 | PAC 4 |
|--------------|-------------------------|--------------|----------------|----------------|
| Sd/- | Sd/- | Sd/- | Sd/- | Sd/- |
| Subramaniyam | Seetharaman Subramanian | Bhuvaneswari | Suresh Bhumkar | Sarita Bhumkar |
| Seetha Raman | Manchapara | Seetharaman | | |

Place: Mumbai

Date: November 19, 2018